

Dr. Ram Subhag Singh: I may assure the House that we shall very carefully go into these complaints. I am sorry, this was not so far brought to our notice.

Dr. Sarojini Mahishi: May I know whether it is due to the corrupt practices prevailing in the railways that the fire brigade employees of the Southern Railway are deprived of their overtime allowance in spite of the fact that the Bombay High Court gave a judgment in favour of the employees of the fire brigade with regard to another zone, and, if so, whether Government have tried to investigate into the matter?

Dr. Ram Subhag Singh: There are about 13 lakhs railway employees and there are so many selections and zones. Wherever there is any genuine grievance we try to see that it is removed.

Shri P. R. Chakraverti: May I know whether Government has satisfied itself about the full implementation of the recommendations of the Kripalani Committee before switching over to the Santhanam Committee?

Dr. Ram Subhag Singh: I might say the recommendations of Kripalani Committee have largely been implemented. I will again go through them and see how many are yet to be implemented.

श्री रामेश्वरानन्द : जब कोई माल भरने के लिए गाड़ी का डिब्बा लेता है तो उसके लिए अलग अलग स्टेशनों पर अलग अलग रेट है, कहीं बीस रुपए लिए जाते हैं, कहीं 21 रुपए और कहीं 15 रुपए । इस सम्बन्ध में मंत्री महोदय को शिकायतें भी की गयीं । मैं जानना चाहता हूँ कि वह इन की किस तरह से जांच करते हैं ? क्या उन्हीं पर छोड़ देते हैं जिन की जांच होनी है, अथवा कोई और अधिकारी लगाते हैं या उस जांच में जनता के व्यक्तियों को भी साथ लेते हैं ?

अध्यक्ष महोदय : स्वामी जी भी कहाँ उन्हे भरने में लग गए ।

डा० राम सुभग सिंह : स्वामी जी के पत्र अक्सर हमारे पास आत रहते हैं । लेकिन अगर इस तरह का कहीं भी कोई बाक्या स्वामी जी बतायेंगे तो उसकी संतोषप्रद रति से जांच होगी ।

श्री जगदेव सिंह सिद्धान्ती : मैं ने रेलवे मंत्री को भी चिट्ठियाँ लिखी हैं, जनरल मैनेजर को भी लिखी हैं कि दिल्ली रेलवे जंक्शन पर जितना भ्रष्टाचार है उतना कहीं पर नहीं है, और फोटो भी दे दिए हैं ।

अध्यक्ष महोदय : अब आप मुझे भी लिख दीजिए ।

Prices of Cotton

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*404. { Shri Shree Narayan Das:
Shri Vishwa Nath Pandey:
Shri N. R. Laska :

Will the Minister of Commerce be pleased to state:

(a) whether Government have considered the question of an over-all increase in the floor and ceiling prices of Indian cotton; and

(b) if so, with what result?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) and (b) Yes, Sir. After due consideration the Government decided to maintain the floor and ceiling prices of Indian cotton for the 1964-65 season generally at the same levels as in the 1963-64 season. Adjustments were, however, allowed in the floor and ceiling prices of some of the varieties, keeping in view the improvement in their quality in order to encourage the growing of better quality.

Shri Shree Narayan Das: May I know whether any representation or suggestions were made to Government on behalf of the cotton growers in this respect and, if so, what were the suggestions?

The Minister of Commerce (Shri Manubhai Shah): Yes, Sir, we have received some representations. As my colleague has stated, for the improvement in quality a rise from Rs. 30 to 50 has been given in some qualities.

Shri Shree Narayan Das: What is the tendency of the prevailing price? Is it tending towards the floor price or towards the ceiling price?

Shri Manubhai Shah: Towards the ceiling price.

Shri Shivaji Rao S. Deshmukh: May I know how long Government will take to place on the Table of the House the findings of the Tariff Commission which has gone into the textile industry?

Shri Manubhai Shah: This is quite a different question on cotton. The other one is on cloth, on which I had answered this last year also. That report has already been considered and disposed of. After that, controls are coming.

Shri P. R. Patel: What are the principles on which the prices are governed so far as Kalyan and Digvijaya A and Digvijaya B are concerned whether it is the spinning quality or other qualities? How is it that the floor and the ceiling price of Kalyan and Digvijaya A and Digvijaya B are much lower?

Shri Manubhai Shah: If the hon. Member sees the statement on the control order, Kalyan, Digvijaya A and Digvijaya B are short and medium staple varieties. So far as the prices are concerned, the spinning quality, content of wax, content of various non-textile materials and tensile

strength etc. all of them are taken into consideration by the *ad hoc* committee.

Shri P. R. Patel: The price of Kalyan and Digvijaya are lower.

Mr. Speaker: Next, Dr. Deshmukh.

Shri Manubhai Shah: The same principle is applied.

Mr. Speaker: Before answering a question, the hon. Minister will kindly look at me to see whether I am allowing the question or not.

Dr. P. S. Deshmukh: The present Minister for Food and Agriculture has chalked out a refreshingly new policy so far as the prices of agricultural products are concerned. Before this decision about price of cotton was arrived at, may I know whether any consultation was held with the Minister of Food and Agriculture whether he did not see the need of revising the prices in view of the incentives proposed to be given to the farmers?

Shri Manubhai Shah: I am glad that this question has been raised. The price of cotton has been fixed in consultation with the Minister of Food and Agriculture on the theory of producer's price, that is, a price which will be beneficial to the producer. Then only this schedule has been announced. Again I may say that these are some of the highest prices for cotton in the world.

Japanese Signalling System on Railways

*405. **Shri A. S. Saigal:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that in some parts of the Northern Railway, Japanese type of signalling has been provided;

(b) if it is so, whether it is a fact that they are not functioning properly;